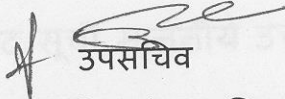


**MEDIATION CENTRE ,RAJ.HIGH COURT JODHPUR**  
**CAUSE LIST 25.10.2016**

<i>S.NO</i>	<i>NAME OF MEDIATOR'S</i>	<i>TYPE OF CASE &amp; NO.WITH TITLE OF CASE</i>	<i>NAME OF PETITIONER'S ADVOCATE'S</i>	<i>NEME OF RESPONDEN'T ADVOCATE'S</i>
1	Shri Sanjeev Johri	S.B. Civil second appeal no. 20/2016: Smt. Kanta Devi V/s Jodhpur Vidyut Vitran Nigam Ltd. Jodhpur & Ors.	Mr. Shreyansh Mardia	Mr. J.S. Solanki
2	Shri Jitendra Maheshwari	S.B. Civil Transfer Application No.55/2014 Smt. Laxmi Kanwar V/s Harshvardhan	Mr. Dilip Singh Baghela	Mr. Surendra Singh Rathore

  
उपसचिव

राज.राज्य विधिक सेवा प्राधिकरण ,  
जोधपुर

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**“ Help The Neady -- Timely Help May Create History ”**